

THE
PARLIAMENTARY DEBATES

(Part I—Questions and Answers)

OFFICIAL REPORT

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HOUSE OF THE PEOPLE

Thursday, 19th November, 1953

*The House met at Half Past One
of the Clock*

[MR. SPEAKER in the Chair]

ORAL ANSWERS TO QUESTIONS

RENT ON EVACUEE PROPERTY

*114. **Sardar Hukam Singh:** Will the Minister of **Rehabilitation** be pleased to state:

(a) whether any displaced persons' organisations have submitted representations to Government that arrears of rent of evacuee property be adjusted against the accepted claims; and

(b) if so, whether Government have considered these representations and taken any decisions?

The Deputy Minister of Rehabilitation (Shri J. K. Ebonsle): (a) Yes.

(b) Government have approved a scheme for the payment of interim compensation and rehabilitation grant to displaced persons of priority categories who have verified claims and have submitted their applications for compensation. The arrears of rent due from such persons will be adjusted against the amounts of interim recompense due to them. Similar facility will be given to other displaced persons as the compensation scheme is extended to them.

Sardar Hukam Singh: Can Government give any idea of the period that it would take to extend these benefits to other categories?

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The Minister of Rehabilitation (Shri A. P. Jain): It is difficult to fix any definite period, but it will not be long.

Sardar Hukam Singh: Have Government any information as to the number of defaulter refugees who have been thrown on the street by the special recovery squads appointed by the State Governments?

Shri A. P. Jain: It is difficult to give any exact number. There may be odd cases here and there; otherwise it is not being enforced.

Sardar Hukam Singh: Have Government any information that most of them that have been ejected have accepted claims to their credit?

Shri A. P. Jain: Many have not been ejected. As I said, there may be odd cases here and there. We have no information about it.

STEEL PLANT

*115. **Sardar Hukam Singh:** Will the Minister of **Production** be pleased to state:

(a) whether the Steel Company associating the German Firms of Krupp and Demag has been constituted;

(b) whether an advance party of engineers from the German Firms have arrived here; and

(c) if so, whether selection of the site has been made?

The Minister of Production (Shri K. C. Reddy): (a) No.

(b) Yes, the party arrived in Delhi on 13th November 1953.